

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No 540/(MAH)/2017

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CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: M/s. EPS ATM Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Advocate for Petitioner	

ORDER

CSP 540/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 2.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M. K. SHRAWAT**  
Member (Judicial)